

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Supreme Coated Board Mills Private Limited Date of Commencement of Liquidation: 07-02-2023; List of Stakeholders as on Date: 21-04-2023; Name of IP: Ms. Raja Lakshmi Vardarajan; Process Number: 1; Last 5 digit of registration number: 11597

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	13	17989519	13	17989519	0	0	0	NA
2	Liquidation costs incurred till date	4	875800	4	875800	0	0	0	NA
3	Secured financial creditors	5	3607310206	5	3606963288	0	346918		Annexure 3
4	Unsecured financial creditors	7	80774954	7	78048874	0	2726080	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0	0	0	NA
7	Operational creditors (Government Dues)	6	400290967	6	52387302	347903645	347903645	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	138	405876701	136	361384769.2	44491932.08	0	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		173	4513118147	171	4117649552.2	392395577.08	350976643	0	